



FORM I

Asim Kumar Sur

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH
AT KOLKATA

O.A. _____ Of 2025

MEMORANDUM OF APPLICATION.

(Under Section 18(1) read with Section 14 & 15 of National Green Tribunal Act,2010)

CASE TITLE

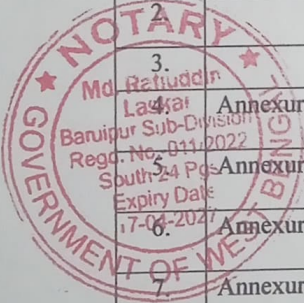
ASIM KUMAR SUR

VS.

PANIHATI MUNICIPALITY

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21 MAY 2025

Asim Kumar Sur

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH
AT KOLKATA

Asim Kumar Sur

MEMORANDUM OF PARTIES.

(Under Section 18(1) read with Section 14 & 15 of National Green Tribunal Act,2010)

In the matter of,

1. Mr. Asim Kumar Sur,

A2/204 Victoria Greens, Hindustan More, P.O- Garia, Kolkata-700084 P.S-Narendrapur.

Ph. No.- 8981763599,9674162652

E-mail-info.all.sur24@gmail.com

.....Applicant

Versus

1. Panihati Municipality,

Through it's Executive Officer.

Address - BT Road Panihati north 24 Pargannas Pin-700114

Ph. No.- (033) 2553 2909/2563 4457.

E-mail- panihatimunicipality@yahoo.co.in

2. West Bengal Pollution Control Board,

Through it's Member Secretary.

Address- Paribesh Bhawan, 10A, Block -LA, Sector III, Bidhannagar, Kolkata-106

Ph. No.- (033) 2335 9088/8212

E-mail- net.wbpcb-wb@bangla.gov.in

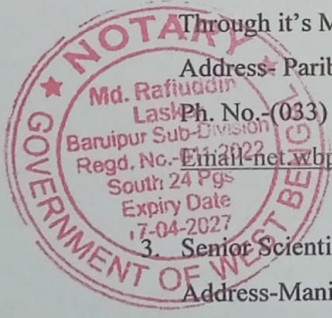
3. Senior Scientist & Incharge, Public Grievance Cell of W. B. Pollution Control Board.

Address-Mani square, Block No. 8IT, Western side, 8th Floor, 164/1,

Maniktala Main Road, Kolkata-700054

Ph. No.-(033) 2202 3000

E-mail-wbpcbnet@cal3.vsnl.net.in



21 JAN 2025

Asim Kumar Sur

Asim Kumar Sur

4. District Magistrate- North 24 Parganas

Address-New Administrative Building, Barasat, North 24 parganas Pin code-700124
Ph. No.-(033) 25846-202
E-mail-dm-bar-wb@nic.in

5. Mr.Abhijit Kumar Sur

Address-“Mayer Ashish”,Holding no-28,Ward no-25, Panihati Municipality at Bose Garden P.O- Agarpara, P.S- Khardaha. North 24 Parganas, West Bengal-109.(Gr floor)
Ph. No. 9432895989
E-mail-abhijitsur78@gmail.com

6. Ms. Jyotsna Sur

Address-“Mayer Ashish”, Holding no-28, Ward no-25, Panihati Municipality at Bose garden P.O- Agarpara, P.S- Khardaha. North 24 parganas, West Bengal-109.(1st floor)
Ph. No.7439466172.

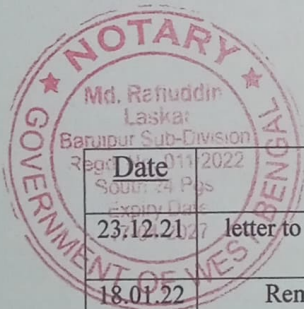
.....Respondent(s)

SYNOPSIS AND LIST OF DATES AND EVENTS

Under ground water reservoir made with brick construction used by the respondent no. 5 and 6 is very close-by with sewage tank made with brick construction and have potential apprehension of drinking water contamination as the

- Brick construction have only one side(Inside) Plastered
- Service connection “Ferule” and on-off valve not in properly fixed.

LIST OF DATES AND EVENTS



Date	Events
23.12.21	letter to PCB from applicant for an expedite action against water pollution of respondents 5 & 6 (Annexure 1)
18.01.22	Reminder letter seeking follow-up of action due to inaction of PCB(Annexure 2)
17.02.22	Direction issued by the PCB to Executive Officer, Panihati Municipality(Annexure 3)
12.04.22	An RTI to PCB by applicant for furnishing the current scenario of the matter(Annexure 4)
02.05.22	Written reply of PCB, to the RTI filled stating letter dated as 17.02.22 as the latest report.(Annexure 5).
17.06.22	Letter to the Chairman-Panihati Municipality requesting for an update. (Annexure 6).

21 JAN 2025

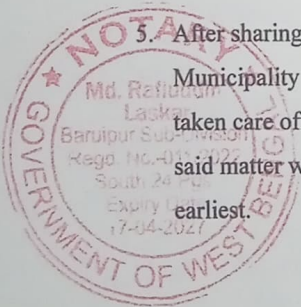
Asim Kumar Sur

(A) FACTS IN DETAIL

Asim Kumar Sur

1. The premises of the Respondents 5 & 6 is situated at holding no-28, ward no-25, Mayer Ashish, Bose garden P.O- Agarpara, P.S- Khardaha. West Bengal-158. Under the municipal jurisdiction of the Panihati municipality (Respdt. 1). The Respdt(s) 4 & 5 have been living there for more than about 40+ year(s).
2. Gradually there have been times that the said premises required maintenance bestowing to the sources there has been no second thought and to my consideration Approx. 20 KN/m³ pressure of water being exerted on the area at NTP^(Normal temperature and pressure) which might cause of decade old structure to seepage and the apprehended contamination may infected the locality as the "Butterfly Valve" of the Water inlet has been dropped off for easier access in order to remove the restrictions on the main water line, which was neither lawful according to the rules and regulations of the country nor acceptable on the societal level and get valve also below the ground level.
3. The said premises lacks in the ethical usage of the Sewage tank and the water reservoir with bare minimum brick structure and the water service connection was initially just opposite to the sewage tank and change into the current location without any permission as it is not in parlance with the building rules and regulations and despite numerous requests for adhering to the rules and checking of the two, no adequate steps had been taken thereof.
4. The local administrative authority namely the Panihati municipality was not interested in the necessary actions and put in place municipal rules, due to which the applicants seeded assistance from West Bengal Pollution Control Board.

5. After sharing a few communiqué the WBPCB stated the Executive Officer- Panihati Municipality to "examine" and to "take necessary action" from it's end which was never taken care off till date and due to the lack of checks and balances from the PCB's end the said matter was never concerned with appropriate urgency which was required at the earliest.



Original Application

6. The purview of NGT under the present ~~appeal~~ along with National building code states the safe distance between the two tanks i.e The underground Water reservoir and the Septic Tank to be placed at a minimum distance of 18m from any type of drinking water source "to mitigate the possibility of bacterial pollution of water Supply" (Clause- 12.15.1 of National Building Code,2005) The said premises is very old enough and in the recent times there has been a reasonable apprehension that the water reservoir has been infected

of it due to the ongoing use of the system without proper adequate planning.

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Asim Kumar Sur

Asim Kumar Swr

7. The above identified two drastic changes in the water connection of the premises gives rise to the reasonable apprehension that there is an increased chance of contamination of the drinking water of the neighbours through the flawed construction but of all the households having the same connection through the same common water distributing tower.
8. Regardless of the fact that the PCB has clearly directed the Executive Officer- Panihati Municipality take suitable steps as required with information to applicant and submit a report thereof .However the non-adherence of the same direction and no follow-up of action from the pollution control board of the adjudicated matter has constituted this matter to be of early concern as for the enormous mistake could cost the lives of countless innocents giving rise to a continuous case of action.

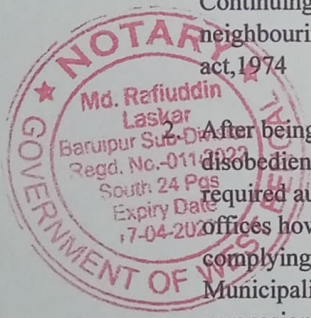
(B) GROUNDS

The Applicant is interested in the protection of the environment and in protection of the right to a clean environment guaranteed to him by the Constitution of India under Article 21 and in performance of his duty under Article 51A(g). It is submitted that the present application has been seeking appropriate directions to take required steps for the sake of the community. The inaction and incorrect action of the respondent authorities over the years without any appropriate measures has resulted current grievances

1. There is a reasonable apprehension of contamination due to the alteration of the septic tank and being deemed owner of the property and despite information of the same, Continuing threat it would be a heinous crime towards the society as well as local neighbouring residents U/S 24 as per The water prevention and control of pollution act, 1974

After being acknowledged of the serious faults in the planning and gross negligence and disobedience caused by the holding, tried to take ameliorative measures by contacting the required authorities. Requested men took no adequate steps so had to go for superior offices however the same was being abducted from the ground level and was not complying of section 55 of The water prevention and control of pollution act, 1974. The Municipality on different occasions compromises with the standing statute after all persuasion.

3. Hence would request to take the matter in account U/S 48 of of The water prevention and control of pollution act, 1974 for not abiding the P.C.B's order for inspection and report.
4. The grave exigency of the situation is the fact that the structure is more than 40+ years old and the ill effects of non- maintenance has already taken over the control, if not soon



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Asim Kumar Swr

the fittings are unreliable enough that any reaction is possible at this juncture if not corrected at the earliest.

Asim Kumar Swz

(C) LIMITATION

1. The Applicant declares that this instant application is well within the time limit of 5 years under the NGT rules 15(3) of the National Green Tribunal Act, 2010.
2. Despite the tireless efforts of the applicant and the directions issued from the WBPCB (West Bengal Pollution Control Board) the Executive Officer, Headed by Panihati Municipality has not abided to those which as a consequence gave rise to continuous cause of action.
3. The legal principle of the “**Salus Populi Suprema Lex Esto**” translates as “**The welfare of the people shall be the supreme law.**” It underscores the fundamental principle that the collective welfare and safety of society takes precedence over individual rights or interests when the two come into conflict. The maxim often guides governments and courts in creating and enforcing laws that serve the public good, especially in scenarios of public emergencies or where societal interests outweigh private concerns.

Thus aptly giving rise to the maintainability of the instant original application.



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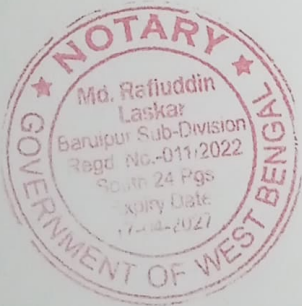
Asim Kumar Swz

Asim Kumar Swr

PRAYER

It is most humbly & respectfully prayed that the Hon'ble Tribunal may be pleased;

1. To constitute a committee of respondents 1,2 & 4 to enquiry into the pollution caused by the respondents 5 & 6 and to inspect whether the construction is in Compliance with the environmental laws or not therefore submit an Action Taken Report regarding violations and actions taken, if any.
2. To direct the respondents 1,2,4 to take immediate action and to stop the contamination of water by respondents 5 & 6.
3. To take action against respondent 1 for the inaction in prevention of the pollution caused by respondents 5 & 6.
4. To take action against Respondents 5 & 6 for the damage so caused to the environment and impose environmental compensation on them for restoration of the premises and avoid further polluting of water by Respondents 5 & 6.
5. To pass any other Order/Direction which this Hon'ble tribunal may deem fit and proper in the interests of justice.



21 JAN 2025

Asim Kumar Swr

Asim Kumar Sur

VERIFICATION

I, Mr. Asim Kumar Sur (Applicant) S/o, Lt. Sibendranath Sur, Age about 53 years, Currently residing at A2/204 Victoria Greens Hindustan More, Garia, Kolkata-700084 P.S-Narendrapur P.O- Garia, do hereby verify that the contents of the page(s) 3rd to 7th are true to my personal knowledge and page 7 contains Prayer believed to be true on legal advice and that I have not suppressed any material fact.

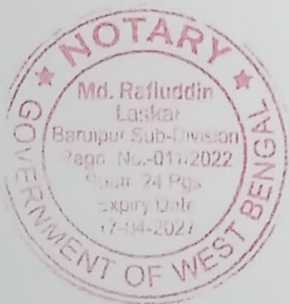
Date- The 21st of January, 2025

Place. Garia, Kolkata

Asim Kumar Sur
Signature of the Applicant

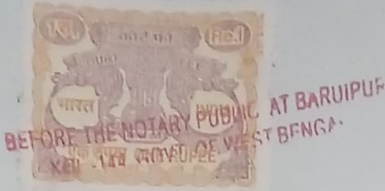
Identified by me,

Tapan Naska
(Advocate)



21 JAN 2025

Sp. 32/25



AFFIDAVIT

Asim Kumar Sur

Affidavit of Shri. Asim Kumar Sur, S/O Lt. Shibendranath Sur, Aged About 53 Years,

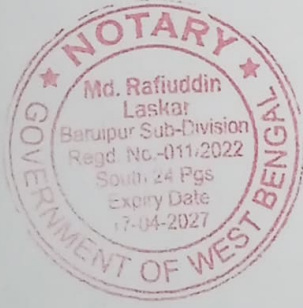
I, Shri Asim Kumar Sur, the deponent hereinabove do hereby solemnly affirm and state hereunder:

- 1. I say that I am the Applicant and I am aware of the facts and circumstances of the present Original Application based upon the records of the Applicant maintained in the ordinary course of business and I am duly competent to swear and file the present and affidavit.
- 2. I say that the accompanying has been drafted and filed by my counsel upon my instructions and contents of the same are true and correct.
- 3. I say that the documents filed along with this are true copies of originals.

Asim Kumar Sur
DEPONENT

Date- The 21st of January, 2025

Place. Garia, Kolkata



Asim Kumar Sur
Signature of the Applicant

Solemnly Affirmed & Declared before me on Identification.
[Signature]
MD. RAFIUDDIN LASKAR
NOTARY
BaruiPUR Civil & Criminal Court
Regd. No.- 011/2022
Govt. of West Bengal

Identified by me,
Tapan Naska
(Advocate)

21 JAN 2025

From

ASIM KUMAR SUR

Honorary Consultant & Advisor,

Ph & Whatsapp- 8420727476, 9674162652,

Mail- sur.asim.sur@gmail.com

RECEIVE COPY/OFFICE COPY

SI No. 11 Date 23.12.
Residence.

A-2/204, Victoria Greens, 385 Garia Main Road,
(Behind HDFC Bank), Hindusthan, Garia,
Kolkata-84, P.S – Narendrapur.

To,

The Chairman-PCB,
Paribesh Bhavan, 10A, Block-L.A.,
Sector III, Salt Lake City, Kolkata - 700 098
Dated- The 22nd December 2021

Through:- E-Mail & Hand Delivery.

Your Ref. No- Nil

ANNEXTURE-1

No- AS/21/Prs/A006

Sub: - Contamination of drinking water and possibility of Epidemic

Respected Sir/Madam,

Residents of Bose Garden, Agarpara, under Panihati Municipality ward no-25 being observed from past some time that the main source of drinking water supplied by the municipality is malodourous and black which is even not suitable for any use or touch. Enormous complaint lodged with the municipality and local authority, at last revealed that,

One of the resident, Jyotsna Sur w/o Late Shibendra Nath Sur, (Ward No-25, Holding No-28, Mayer Ashish, Near Sen Bazar) have constructed her underground water reservoir very close to septic tank without maintaining municipal rule and it is pretend her water connection have without "FERUL" which cause contaminated water back flow.

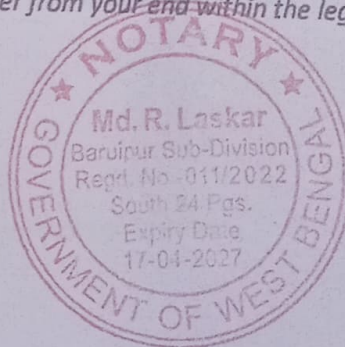
Hence inform you to take corrective actions immediately as it may spread epidemic at any moment in the area. Notwithstanding the municipality is **inactive and incapable** by which an **illegal construction** erected at their dew knowledge and in tune indulged the activity.

Expedite an early action on the matter from your end within the legitimate exercise of power and duty with due diligence.

Thanking You & Warm Regards,



(ASIM KUMAR SUR)



08 NOV 2024

Information:-

1. Water Department Panihati Municipality.- by Mail

DO NOT COPY WITHOUT PERMISSION

(Page 1 of 1)

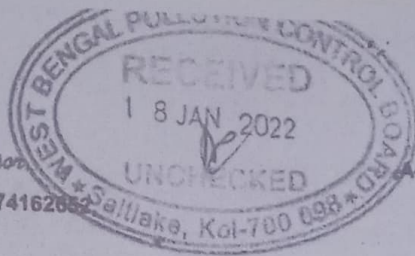
From

ASIM KUMAR SUR,

Honorary Consultant & Advisor

Ph & Whatsapp- 8420727476, 9674162653

Mail- sur.asim.sur@gmail.com



RECEIVE COPY/OFFICE COPY

SI No. 12 Date 18.01.2022
Residence

A-2/204, Victoria Greens, 385 Garia Main Road,
(Behind HDFC Bank), Hindusthan, Garia,
Kolkata-84, P.S - Narendrapur

ANNEXTURE-2

To,

The Chairman-PCB,
Paribesh Bhavan, 10A, Block-L.A.,
Sector III, Salt Lake City, Kolkata - 700 098

Dated- The 18th January 2022



Through:- Hand Delivery.
Your Ref. No- Nil

No- AS/22/Prs/A011

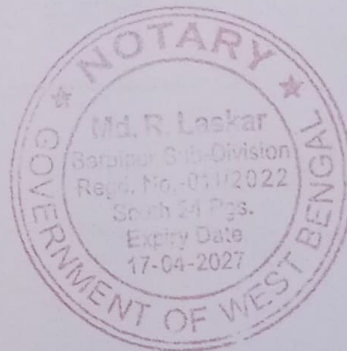
Sub: - GENTLE REMINDER and FOLLOWUP of Contamination of
drinking water and possibility of Epidemic

Respected Sir/Madam,

Pls find attached herewith e-mail indicating to you which speaks itself, and expedite to revert with your views in turn of action on the subject matter.

Thanking You & Warm Regards,

(ASIM KUMAR SUR)



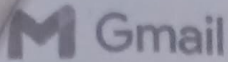
Enclosed:-

1. Earlier mail correspondence dtd. 22.12.2021

08 NOV 2024

DO NOT COPY WITHOUT PERMISSION

(Page 1 of 1)



Asim Sur <sur.asim.sur@gmail.com>

Contamination of drinking water and possibility of Epidemic

4 messages

Asim Sur <sur.asim.sur@gmail.com>
To: net.wbpcb-wb@banglagov.in
Cc: panihatimunicipality@yahoo.co.in

Thu, Dec 23, 2021 at 1:07 PM

Pls. find attached letter which speaks itself,

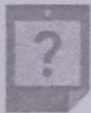
Warm Regards,
Asim Kumar Sur
8420727476

✓✓ Sender notified by Mailtrack

Polution -Agarpara 22.12.2021.pdf
550K

Mail Delivery Subsystem <mailer-daemon@googlemail.com>
To: sur.asim.sur@gmail.com

Thu, Dec 23, 2021 at 1:07 PM

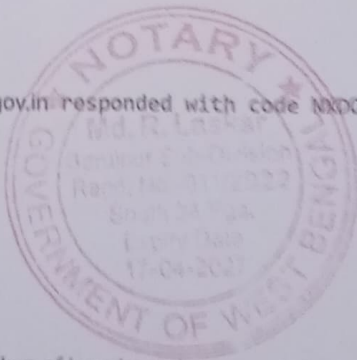


Address not found

Your message wasn't delivered to **net.wbpcb-wb@banglagov.in** because the domain **banglagov.in** couldn't be found. Check for typos or unnecessary spaces and try again.

The response was:

DNS Error: 18068787 DNS type 'mx' lookup of banglagov.in responded with code NXDOMAIN Domain name not found: banglagov.in



Final-Recipient: rfc822; net.wbpcb-wb@banglagov.in

Action: failed

Status: 4.0.0

Diagnostic-Code: smtp; DNS Error: 18068787 DNS type 'mx' lookup of banglagov.in responded with code NXDOMAIN

Domain name not found: banglagov.in

Last-Attempt-Date: Wed, 22 Dec 2021 23:37:32 -0800 (PST)

----- Forwarded message -----
From: Asim Sur <sur.asim.sur@gmail.com>

08 NOV 2024

12, 11:42 PM

Gmail - Contamination of drinking water and possibility of Epidemic

To: net.wbpcb-wb@banglagov.in
Cc: panihatimunicipality@yahoo.co.in
Bcc:
Date: Thu, 23 Dec 2021 13:07:20 +0530
Subject: Contamination of drinking water and possibility of Epidemic
— Message truncated —

Asim Sur <sur.asim.sur@gmail.com>
To: wbpcwnet@wbpcb.gov.in

Thu, Dec 23, 2021 at 7:27 PM

once again send as the earlier bounced back,

Warm Regards,
Asim Kumar Sur
8420727476

[Quoted text hidden]

----- Forwarded message -----
From: Asim Sur <sur.asim.sur@gmail.com>
To: net.wbpcb-wb@banglagov.in
Cc: panihatimunicipality@yahoo.co.in
Bcc:
Date: Thu, 23 Dec 2021 13:07:20 +0530
Subject: Contamination of drinking water and possibility of Epidemic
— Message truncated —

✓ Sender notified by
Mailtrack

Mail Delivery Subsystem <MAILER-DAEMON@wbpcb.gov.in>
To: sur.asim.sur@gmail.com

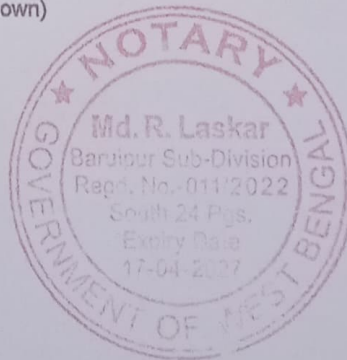
Thu, Dec 23, 2021 at 7:27 PM

The original message was received at Thu, 23 Dec 2021 13:57:47 GMT
from mail-ed1-f46.google.com [209.85.208.46]

----- The following addresses had permanent fatal errors -----
<wbpcwnet@wbpcb.gov.in>
(reason: 550 5.1.1 <wbpcwnet@webmail.wbpcb.gov.in>... User unknown)
(expanded from: <wbpcwnet@wbpcb.gov.in>)

----- Transcript of session follows -----
... while talking to webmail.wbpcb.gov.in.:
>>> DATA
<<< 550 5.1.1 <wbpcwnet@webmail.wbpcb.gov.in>... User unknown
550 5.1.1 <wbpcwnet@wbpcb.gov.in>... User unknown
<<< 503 5.0.0 Need RCPT (recipient)

Final-Recipient: RFC822; wbpcwnet@wbpcb.gov.in
X-Actual-Recipient: RFC822; wbpcwnet@webmail.wbpcb.gov.in
Action: failed
Status: 5.1.1
Remote-MTA: DNS; webmail.wbpcb.gov.in
Diagnostic-Code: SMTP; 550 5.1.1 <wbpcwnet@webmail.wbpcb.gov.in>... User unknown
Last-Attempt-Date: Thu, 23 Dec 2021 13:57:49 GMT



08 NOV 2024

----- Forwarded message -----
From: Asim Sur <sur.asim.sur@gmail.com>
To: wbpcwnet@wbpcb.gov.in
Cc:
Bcc:

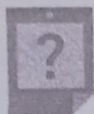
11:42 PM

Gmail - Contamination of drinking water and possibility of Epidemic

Date: Thu, 23 Dec 2021 19:27:13 +0530
Subject: Fwd: Delivery Status Notification (Failure)
once again send as the earlier bounced back,

Warm Regards,
Asim Kumar Sur
8420727476

----- Forwarded message -----
From: Mail Delivery Subsystem <mailer-daemon@googlemail.com>
Date: Thu, Dec 23, 2021 at 1:07 PM
Subject: Delivery Status Notification (Failure)
To: <sur.asim.sur@gmail.com>



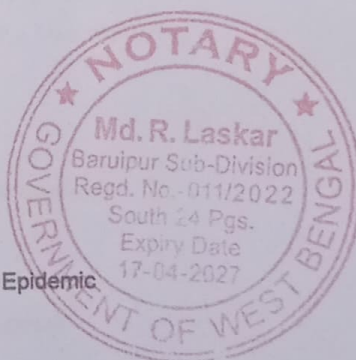
Address not found

Your message wasn't delivered to **net.wbpcb-wb@banglagov.in** because the domain **banglagov.in** couldn't be found. Check for typos or unnecessary spaces and try again.

The response was:

DNS Error: 18068787 DNS type 'mx' lookup of banglagov.in responded with code NXDOMAIN Domain name not found: banglagov.in

----- Forwarded message -----
From: Asim Sur <sur.asim.sur@gmail.com>
To: net.wbpcb-wb@banglagov.in
Cc: panihatimunicipality@yahoo.co.in
Bcc:
Date: Thu, 23 Dec 2021 13:07:20 +0530
Subject: Contamination of drinking water and possibility of Epidemic
----- Message truncated -----



✓ Sender notified by
Mailtrack

08 NOV 2024

All Communication
to State Board
should be
addressed with
Number Date and
Subject.



WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar, Kolkata - 106
(Near Beliaghata & E.M. BY PASS Crossing),
Ph.: (033)2335 9088 / 8212, Fax: (033)2335-5272
Internet: www.wbpcb.gov.in, Email: wbpcbnet@cal3.vsnl.net.in.

Memo No. -PG/LD/03/2020

Date: / /

To
The Executive Officer
Panihati Municipality
B. T. Road
Panihati, North 24 Parganas, Kolkata - 114

Sub: Complaint against Jyotsna Sur w/o Late Shibendra Nath Sur (Ward No.25, Holding No.28, Mayer Ashish, near Sen bazar) at Bose Garden, Agarpara, North 24 Pgs regarding construction of underground water reservoir close to a septic tank without permission of relevant authority.

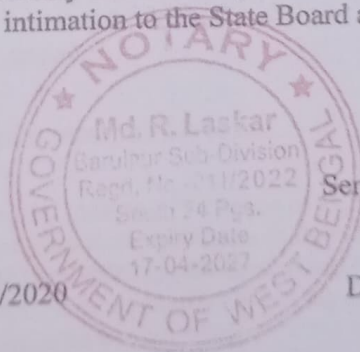
Sir,

Please find enclosed a complaint petition received by the State Board from Mr. Asim Kumar Sur against Jyotsna Sur w/o Late Shibendra Nath Sur (Ward No.25, Holding No.28, Mayer Ashish, near Sen bazar) at Bose Garden, Agarpara, North 24 Pgs regarding construction of underground water reservoir close to a septic tank allegedly without permission of relevant authority.

You are requested to kindly advise your good office to examine the contents of the complaint with due importance and take necessary action from your end as per the relevant provisions of Municipal Acts & Rules under intimation to the State Board and to the complainant.

Yours faithfully,

Encl : As stated.



Sd/-
Senior Scientist & Incharge
Public Grievance Cell

Memo No. 172 -PG/LD/03/2020

Date: 17/12/22

Copy forwarded for information to:

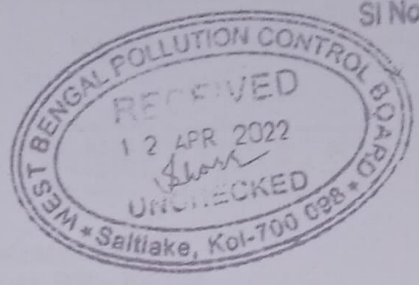
1. P.S. to Hon'ble Minister of State (Independent Charge), Department of Environment, Govt. of West Bengal, Pranisampad Bhawan, 5th floor, Salt Lake, Kolkata 106.
2. Mr. Asim Kumar Sur, A-2/204, Victoria Greens, 385, Garia Main Road, (Behind HDFC Bank), Hindusthan, Garia, PS- Narendrapur, Kolkata 84
3. Environmental Engineer & In Charge, Barrackpore Regional Office, Panpur More, Kalyani Expressway, Vill- Panpur, Po: Narayanpur, Dist- 24 Pgs. (N), Pin 743 126.

Senior Scientist & Incharge
Public Grievance Cell

08 NOV 2024

RECEIVE COPY/OFFICE COPY
Sl No. 33 Date 12.04.2022

To,
The PRO & SPIO,
W.B Pollution Control Board,
Paribesh Bhavan, 10A, LA Block, Sector-3
Bidhannagar, Kolkata-700098
Dated- The 12th April 2022



An Application under section 6 of the Right to Information Act, 2005

Sir,
I, Sri Asim Kumar Sur, S/o Late Shibendra Nath Sur, Presently residing at Flat No- A/2-204, Victoria Greens, 385 Garia Main Road, Hindusthan, Garia, P. S- Narendrapur, Kolkata-84, W.B like to submit you as follows,

- 1. That I am one of the legal heir and bonafide owner of my deceased father's premises holding no-28, ward no-25 under Panihati Municipality at Bose garden P.O- Agarpara, Dist- 24 Parganas(N) within the jurisdiction of P.S- Khardaha.
- 2. That I have lodged a complaint regarding contamination of drinking water caused by individual Jyotsna sur primarily on email dtd. 23rd Dec.2021 through hard copy on 18.01.2022, in reply of which I have intimated by the Sr. Scientist & Public Grievance Cell through a letter dtd. 17.02.2022 which was directed Ex. Officer -Panihati Municipality and Environmental Engineer & Incharge -Bkp. Post which I am in dark what is current status?

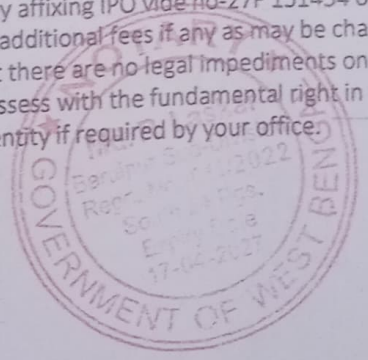
As being the future legal Purpose I request you to furnish certain information. I shall be highly grateful to you if you kindly furnish the following information specifically.

- (A) What Action have taken in place post this complaint as per law?
- (B) What is the current status of the complaint?
- (C) Request a copy of physical verification report on this behalf.

I, am furnishing the requisite fees by affixing IPO vide no-27F 151454 of Rs. 10/(Ten) along with this application as per law and I further undertakes to file the additional fees if any as may be charged by you as per law for furnishing the above information. I fervently believe that there are no legal impediments on your part in supplying the information I prayed above. Being the citizen of India possess with the fundamental right in the domain of RTI prayed the above. I in addition further undertake to furnish my identity if required by your office.

Thanking you in anticipation,

Yours sincerely,
Asim Kumar Sur
(ASIM KUMAR SUR)
+91 8420727476, 9674162652



08 NOV 2024

27F 151454

WBPCB

₹10.00RS.

POSTAL ORDER

18.04.2022

At what Office Bidhannagar

Whether crossed 900/1

Date sent 18.04.2022

To whom payable

₹10.00RS.

POSTAL ORDER

To be detached and kept by the Sender.

₹10.00RS.

POSTAL ORDER

To be detached and kept by the Sender.

₹10.00RS.

POSTAL ORDER

To be detached and kept by the Sender.

RTI MATTER : VERY URGENT



WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhan Nagar, Kolkata - 700106
Ph.: (033) 2335-9088, Fax : (033) 2335-2813
Website : www.wbpcb.gov.in, e-mail: net.wbpcb-wb@bangla.gov.in

Memo No. : 1359 /1J-6/2022 (Part - XI)

Date : 02/05/2022

To
Shri Asim Kumar Sur
S/o. Late Shibendra Nath Sur
Flar no. - A/2-204, Victoria Green, 385 Garia Main Road,
Hindustan, Garia, P.S.- Narendrapur, Kolkata, PIN - 700 084.

ANNEXTURE-5

RECEIVED
Contents not examined
Sl no-34
Date..07.05.22..Sign.....

Sub : Information under the "Right to Information Act 2005".
Ref. : Your application dated : Nil, received by this office on 18/04/2022
(RTI Case No. 2888).

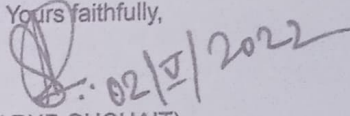
Sir,

With reference to the above, I am furnishing the relevant answer as sought for.

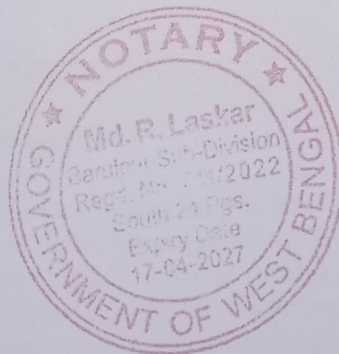
Sl. No.	Information sought for	Answer
A	What action have taken in place post this complaint as per law?	Please find enclosed the letter of the State Board dated : 17/02/2022 which is self explanatory.
B	What is the current status of the complaint?	
C	Request a copy of physical verification report on this behalf?	

Thanking you,

Yours faithfully,


(ARUP GUHAIT)
Public Relation Officer &
State Public Information Officer
(Under the Right to Information Act, 2005)

Enclosed : As stated.



08 NOV 2024

All Communication
to State Board
should be
addressed with
Number Date and
Subject.



ANNEXTURE-5
WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar, Kolkata -106
(Near Beliaghata & E.M. BY PASS Crossing),
Ph.: (033)2335 9088 / 8212, Fax: (033)2335-5272
Internet: www.wbpcb.gov.in, Email: wbpcbnet@cal3.vsnl.net.in.

Memo No. 172 -PG/LD/03/2020

Date: 17/2/22

To
The Executive Officer
Panihati Municipality
B. T. Road
Panihati, North 24 Parganas, Kolkata - 114

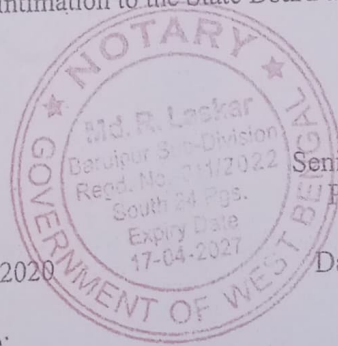
Sub: Complaint against Jyotsna Sur w/o Late Shibendra Nath Sur (Ward No.25, Holding No.28, Mayer Ashish, near Sen bazar) at Bose Garden, Agarpara, North 24 Pgs regarding construction of underground water reservoir close to a septic tank without permission of relevant authority.

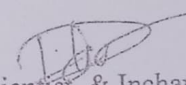
Sir,
Please find enclosed a complaint petition received by the State Board from Mr. Asim Kumar Sur against Jyotsna Sur w/o Late Shibendra Nath Sur (Ward No.25, Holding No.28, Mayer Ashish, near Sen bazar) at Bose Garden, Agarpara, North 24 Pgs regarding construction of underground water reservoir close to a septic tank allegedly without permission of relevant authority.

You are requested to kindly advise your good office to examine the contents of the complaint with due importance and take necessary action from your end as per the relevant provisions of Municipal Acts & Rules under intimation to the State Board and to the complainant.

Yours faithfully,

Encl : As stated.



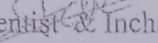

Senior Scientist & Incharge
Public Grievance Cell

Memo No. 172 -PG/LD/03/2020

Date: 17/2/22

Copy forwarded for information to:

1. P.S. to Hon'ble Minister of State (Independent Charge), Department of Environment, Govt. of West Bengal, Pranisampad Bhawan, 5th floor, Salt Lake, Kolkata 106.
2. Mr. Asim Kumar Sur, A-2/204, Victoria Greens, 385, Garia Main Road, (Behind HDFC Bank), Hindusthan, Garia, PS- Narendrapur, Kolkata 84
3. Environmental Engineer & In Charge, Barrackpore Regional Office, Panpur More, Kalyani Expressway, Vill- Panpur, Po: Narayanpur, Dist- 24 Pgs. (N), Pin 743 126.


Senior Scientist & Incharge
Public Grievance Cell

08 NOV 2024

ASIM KUMAR SUR

Training Consultant & Advisor

Ph & Whatsapp- 8420727476, 9674162652,

E-Mail- sur.asim.sur@gmail.com



RECEIVE COPY/OFFICE COPY

Docket - 1165
SI No. 36 Date 17.06.22

A-2/204, Victoria Greens, 385 Garia Main Road,
(Behind HDFC Bank), Hindusthan, Garia,
Kolkata-84, P.S – Narendrapur,

To,
The Chairman,
Panihati Municipality,
P.O.- Panihati, B.T.Road, 24Parganas(N), Pin-700114
Dated- The 17th June 2022

ANNEXTURE- 6

Through:- Hand Delivery
Your Ref. No-

No- AS/22/Prs/A/016

Sub: - Non Acting against Social Pollution

Kind Attn:- Executive Officer through proper channel.

Respected Sir/Madam,

It is bring to your good knowledge and on record that the Public Grievance Cell of WBPCB, with their memo no172-PG/LD/03/2020 dtd 17.02.2022 have advised "to examine underground reservoir close to a septic tank without permission of relevant authority" which is in non-attended by the concerned authority.

That in noncompliance of the aforesaid shall indulge to attract further competent authority.

Thanking You & Warm Regards,

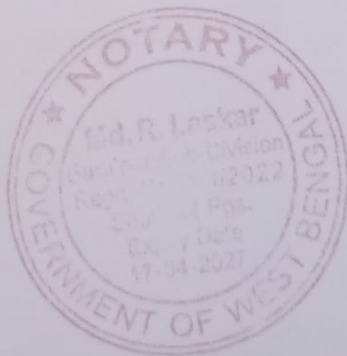
(Asim Kumar Sur)

(ASIM KUMAR SUR)

ASIM KUMAR SUR

Encl:- RTI reply of PCB dtd.02.05.2022

CONFIDENTIAL



08 NOV 2024



Office of the Councillors of
Panihati Municipality
 Panihati, North 24 Parganas

Receipt No. **14165**

ANNEXTURE-6

Date.....17.06.22

Received one letter alongwith true copy of Deed / Building Plan /
 S. L. Plan supported by Affidavit / Land Bond / Rent Receipt / Part-Deed

from Sri / Smt.....Ashim Kumar Sur.
 of.....

Ward No..... Holding No.....

S/19

fm
 Signature
 Receiving Section